CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No.641/GT/2020

Subject : Petition for truing up of tariff for the period 2016-19 and multi-year tariff

for the period 2019-24 in respect of 1200 MW Teesta-III HydroElectric

Project

Petitioner : Teesta Urja Limited

Respondents : PTC India Ltd. and 10 anr.

Date of Hearing: 29.5.2024

Coram : Shri Jishnu Barua, Chairperson

Shri Arun Goyal, Member Shri Ramesh Babu V., Member

Parties Present: Shri. Vidhan Vyas, Advocate, TUL

Ms. Mayur Punjabi, Advocate, TUL

Ms. Swati Jindal, TUL Ms. Priya Lama, TUL

Record of Proceedings

Since the order in the Petition (which was reserved on 31.1.2024) could not be issued prior to one member, who formed a part of the Coram, demitting office, the matter has been re-listed for hearing.

- 2. At the outset, the learned counsel for the Petitioner prayed that since the pleadings and arguments are complete, the Commission shall reserve its order in the Petition.
- 3. The Commission reserved order in the present petition.

By order of the Commission

Sd/-(B. Sreekumar) Joint Chief (Law)

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